Annexure – 3

Name of the corporate debtor: M/s. GA Software Technologies Private Limited Date of commencement of CIRP; NOT APPLICABLE List of

creditors as on: 08/05/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of cre-			Details of claim admitted						Amount of conti-	Amount of any	Amount of claim	Amount of claim	Remarks , if any
110.	ditor	d								ngent	mutual	not	under	, 11 411,
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
				·					•					
				·		·								